HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

FRIDAY, THE TWENTY SEVENTH DAY OF JUNE
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HONOURABLE DR. JUSTICE G.RADHA RANI

REV.IA.NO: 2 OF 2025
IN
WRIT PETITION NO: 17916 OF 2024

Between:

M/s. Sri Satyanarayana Constructions, Flat No. 402, First Floor, Poojitha Heights, Plot No. 49 and 50, Survey No. 1009, Kukatpally Village, Hyderabad 500072, Rep. by its Managing Partner, Mr. P. Surendranadha Reddy

...PETITIONER/PETITIONER

AND

1. The Union of India, rep. by its Secretary (Finance), Ministry of Finance, North Block, New Delhi 110001
2. The State of Telangana, Rep. by the Secretary to the Government, Revenue (CT) Department, Telangana Secretariat Building, Hyderabad, Telangana.
3. The Assistant Commissioner of Central Tax, Kukatpally GST Division, II Floor, Lords Court Building, A.S. Raju Nagar, Kukatpally, Hyderabad 500072, Telangana.
4. The Goods and Service Tax Council, Rep. by its Secretary, GST Council, Secretariat, 5th Floor, Tower-II, Jeevan Bharti Building, Janpath Road, Connaught Place, New Delhi-110 001.
5. The Central Board of Indirect Taxes and Customs, Rep. by its Chairman, Ministry of Finance, Department of Revenue, North Block, Central Secretariat, New Delhi-110 001.

...RESPONDENTS/RESPONDENTS

Petition under Section 114 r.w. Order 47 Rules 1 & 2 of CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to Review the Order, dated 02-01-2025, in Writ Petition No. 17916 of 2024.

This petition coming on for hearing, upon perusing the petition and Memorandum of Grounds filed in the support thereof and upon reading the Order dated 02.01.2025 in WP No. 17916 of 2024 and upon hearing the arguments of SRI G.NARENDRA CHETTY, counsel appearing on behalf of the Review Petitioner, SRI GADI PRAVEEN KUMAR, DY. SOLICITOR GENERAL OF INDIA, appearing for Respondent No.1, and SRI SWAROOP OORILLA, SPECIAL GP FOR STATE TAX, appearing on behalf of the Respondents Nos. 2 & 3, and M/s. PRAVALLIKA counsel FOR Ms. BOKARO SAPNA REDDY, SENIOR SC FOR CBIC, appearing on behalf of the Respondent Nos.4 & 5. The Court made the following: **ORDER**

Sri G.Narendra Chetty, learned counsel for the petitioner.

Ms.Pravallika, learned counsel representing Ms.B.Sapna Reddy, learned Senior Standing Counsel for CBIC.

With the consent finally heard.

During the course of hearing, learned counsel for the parties reached to a consensus. It is agreed that similar WP.No.26022 of 2024 is pending consideration and point involved cannot be decided in an in-house mechanism. Therefore, this review application may be allowed and the matter may be posted with WP.No.26022 of 2024.

In view of consensus arrived at, the order dated 02.01.2025 in WP.No.17916 of 2024 is recalled. The Writ Petition is restored to its original number.

Accordingly, this Review Application is disposed of.

Registry is directed to keep a copy of this order in the original Writ Petition.

***SD/- P.GOWRI SHANKAR**
ASSISTANT REGISTRAR

//TRUE COPY//

SECTION OFFICER

To

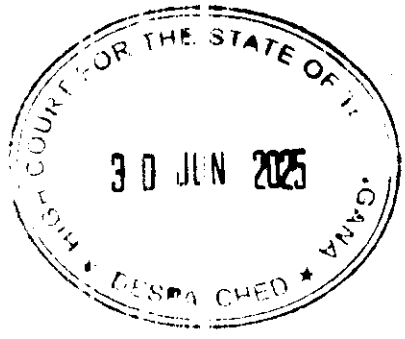
1. The Secretary (Finance)Union of India, Ministry of Finance, North Block, New Delhi 110001
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3. The Assistant Commissioner of Central Tax, Kukatpally GST Division, II Floor, Lords Court Building, A.S. Raju Nagar, Kukatpally, Hyderabad 500072, Telangana.
4. The Goods and Service Tax Council, Rep. by its Secretary, GST Council, Secretariat, 5th Floor, Tower-II, Jeevan Bharti Building, Janpath Road, Connaught Place, New Delhi-110 001.
5. The Central Board of Indirect Taxes and Customs, Rep. by its Chairman, Ministry of Finance, Department of Revenue, North Block, Central Secretariat, New Delhi-110 001.
6. The Section Officer, Writ Division Bench, Section High Court for the State of Telangana, Hyderabad
7. The Section Officer, Posting Section, High Court for the State of Telangana , Hyderabad
8. One CC to SRI G.NARENDRA CHETTY, Advocate [OPUC]
9. One CC to M/s. B.SAPNA REDDY, SENIOR SC FOR CBIC [OPUC]
10. One CC to SRI SWAROOP OORILLA, SPL. GP FOR ITD [OPUC]
11. One CC to SRI GADI PRAVEEN KUMAR, Dy. SOLICITOR GEN. OF INDIA [OPUC]
12. Two CD Copies

PSK
PSK

HIGH COURT

DATED:21/03/2025

NOTE: List this Writ Petition before an appropriate Bench with WP.No.26022 of 2024



ORDER

REV.IA.NO.2 OF 2025
IN
W.P.NO.17916 OF 2024

DISPOSING OF THE REV.IA
WITHOUT COSTS

(14) PA
30/6/25